to which funds may be given by the Khadi and Village Industries Com mission. So far as its programme of integrated development (Naya Morh) is concerned, the Commission intends to associate Panchayats and Panchayat Samities with it. In this programme, Panchayats will be the recommending bodies for the organisation of gram ekais, while Panchayat Samaties will be both sponsoring, recommending as well as planning bodies. Panchayats and Panachayat Samities will also assist the Commission and State Boards etc. in organising co-operative societies for the production and/or sale in their respective areas. As the work of organising gram ekais is still in the primary stage, it is too early to indicate, either in quantitative or qualitative terms, the extent of progress achieved in this regard.

Death of D.I.G. Police in Nagaland

*1157. Shri Hari Vishnu Kamath: Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 158 on the 24th April, 1962 and state:

- (a) whether the judicial inquiry regarding the death of Shri I J. Johar, D.I.G., Police in Nagaland has been concluded; and
- (b) if so, what are its findings and conclusions?

The Parliamentary Secretary to the Minister of External Affairs (Shri S. C. Jamir): (a) No Sir.

(b). Does not arise.

Tibetan Refugee at Kalimpong

*1158. Shri Hem Barua: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that Lhasa Radio broadcast on the 15th May, 1962 accused India of encouraging Tibetan refugees in Kalimpong, West Bengal to indulge in political activities against Tibet and China; and
- (b) if so, whether this allegation is corroborated by facts?

The Minister of State in the Ministry of External Affairs (Shrimati Yes. Laxshmi Menon): (a). Radio repeating a Peking Radio broadcast on the 15th May, 1962, is reported to have said that "the Indian Government has allowed a batch of Tibetan fugitives to carry subversive activities against China's Tibet in Kalimpong other places in India."

(b) The allegation has no relation to facts and is just part of baseless Chinese propoganda against India. Tibetans who fled from their homes and sought asylum in India unpleasant memories of happenings in Tibet, but, wherever they are settled in India, they have been discouraged by Government from indulging in political activities. Tibecountry have tan refugees in this been peaceful and law-abiding and have not indulged in subsersive activities of any kind.

प्रशासनिक सुवार

११४६. श्री प्रकाशवीर शास्त्री : श्री रामनाथन् चेट्टियार :

क्या प्रवान मन्त्री १० ग्रगस्त, १९६१ के तारांकित प्रश्न संस्या ३३८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) वया प्रशासन को भ्रोर स्रधिक सक्रिय बनाने के लिये भ्रागे प्रगति हुई है: श्रोर
- (ख) क्या प्रशासन में भ्रष्ट उपायों को दूर करने के लिये कोई योजना विचाराधीन है?

विदेश मन्त्रालय में राज्य मन्त्री (श्रीमती लक्ष्मी मेनन) : (क) ग्रीर (ख). एक व्यौरा सदन की मेज पर रख दिया गया है। [बेखिए परिशिष्ट ३, ग्रनबन्ध संस्था ४१]